

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3402

ANSWERED ON 20.03.2025

DESILTING OF BHOGNIPUR CANAL

†3402. SHRI JITENDRA KUMAR DOHARE

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the agencies to which the work of desilting, etc., of the Bhognipur canal in Etawah Parliamentary Constituency has been awarded along with the details of the agencies that participated in the tender process;
- (b) whether the said work has been completed within the stipulated time frame and if so, the details thereof;
- (c) whether the Government is aware that the contractors have been paid in coordination with officials without actually desilting the canal and no necessary action has been taken by the officials despite complaints/protests by farmers' committees and if so, the details thereof; and
- (d) whether the Government proposes to conduct a high-level investigation into the said work and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Government of Uttar Pradesh have intimated that following six bidders participated for the work of "Restoration of Bhognipur Canal from km 60.00 to km 171.00" under Etawah Lok Sabha constituency:

- 1- M/s Singh Iron Industries, Etawah.
- 2- M/s Shri Avantika Contractors, Hyderabad.
- 3- M/s Shiv Shakti Construction, Greater Noida, Gautambuddha Nagar.
- 4- M/s S.F. Associates, Aligarh.
- 5- M/s Kaiser Construction Engineers & Contractors, Etah.
- 6- Shri Bhawar Singh, Alampur Fatehpur, District Aligarh.

After evaluation, the bid of Shri Bhawar Singh was found to be lowest and the work has been awarded to this agency.

(b) to (d) As intimated by the Government of Uttar Pradesh, the starting date of this work was 22.10.2024 and the due date of completion of work is 21.10.2025. No payments have been made to the contractor in coordination with officials without actually desilting the canal.

As regards, the complaints/ protests by the farmer's Committees in respect of above project, Govt. of Uttar Pradesh have informed that no complaints/protests by the farmer's Committees have been received regarding the work so far. Hence, the investigation is not required.
